

ITEM NO.1501
(For Judgment)

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9220/2019

RANA PRATAP SINGH

Appellant(s)

VERSUS

VITTIYA EVAM LEKHA ADHIKARI,
DIST. BASIC EDUCATION OFFICER & ORS.

Respondent(s)

Date : 18-12-2019 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Ms. Pooja Dhar, AOR

For Respondent(s) Mr. Sushil K. Tekriwal, Adv.
Dr. Mamta Tekriwal, Adv.
Mr. Venkateswara Rao Anumolu, AOR

Hon'ble Mr. Justice Ashok Bhushan pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Navin Sinha.

The appeal is allowed in terms of the signed reportable judgment.

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER

[Signed reportable judgment is placed on the file]